

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-526 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Govind Ram & Ors Vs. BOP Projects Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Mayank Goel & Ms. Monamshel Maring, Advocates for the Petitioner			
	Mr. Piyush Singh, Advocate for Respondent			

ORDER

Reply of the Respondents is on record.

To come up for final disposal on 19th December, 2017.

-s-d-1

(S. K. Mohapatra)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)